

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

Date: 14<sup>th</sup> January, 2015  
TIME: 10.30 hrs. to 13.15 hrs.  
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER  
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 01/2015(CZ)	Lakhan Singh Parmar Vs. State of M.P. & 2 Ors.	Mr. Rohit Sharma Adv.	
2.	Original Application No. 174/2014(CZ)	Narayan Lal Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
3.	Original Application 175/2014 (CZ)	Saleem Neelgar Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
4.	Original Application 176 /2014 (CZ)	Yogender Singh Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
5.	Original Application 177 /2014 (CZ)	Balu Mali Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
6.	Original Application 178 /2014 (CZ)	Hagan Mali Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
7.	Original Application 179 /2014 (CZ)	Shanta Kanwar Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
8.	Original Application 180 /2014 (CZ)	Kamlesh Kumar Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
9.	Original Application 181/2014 (CZ)	Mahesh Kumar Vs. Hindustan Zinc & 10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	

10.	Original Application 182 /2014 (CZ)	Chhagan Gurjar Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
11.	Original Application 183 /2014 (CZ)	Moinuddin Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
<b>FOR HEARING</b>				
12.	Original Application No. 12/2013 (M.A.No635/14)	Pandit Hari Shankar Samadhiya Vs. Union of India & 7 Ors.	Mr. Sanjay Sharma, Adv Mr. R.K. Upadhyaya, Adv. Mr. Sachin K. Verma, Adv.& Mr. Ayush Dev Bajpai, Adv. for R- 1,3,4,5,8 Mr. Sandeep singh Adv. for R-2 Ms. Parul Bhadoria , Adv. for R-6 for Mr. Purushaindra Kaura Mr. Vijay Shahani, Adv. R-7 Mr. Dharamveer Sharma Adv.	
13.	Original Application No. 22/2014 (M.A. No 21/15)	Paryavaran And Manav Sanrakshan Samiti Vs. Union of India & 4 Ors.	Mr. R.S.Verma, Adv. Mr. Sanjeev Chaturvedi, Adv. For R-5 Mr. Shantanoo Saxena, Adv	
14.	Original Application No. 146/2014 (CZ)	Nityanand Mishra Vs. State of M.P. & 5 Ors.	Mr. Pramod Kumar Pandey Adv. for Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv. for R- 1,3,5 Ms. Parul Bhadoria Adv. for R-2 Mr. Sanjeev Mishra Adv. Mr. Om. Shankar Shrivastava Adv. Mr. Y.M. Yadav Adv. Mr. Qasim Ali Adv.	
15.	Original Application No. 326/2014 (CZ)	Shailendra jain Vs. M/S Devi Ahilya New Cloth Market Company	Mr. Ayush Dev Bajpai Adv. Mr. Deepesh Shukla Adv	
<b>For compliance</b>				
16.	Original Application No. 137/2014	Sahtruhan Lal Vs. Union of India & 7 Ors.	Mr. Sukhendra Singh, Adv. Mr. G.R. Sakal, Adv.	
17.	Original Application No. 126/2013	Vijay Saini Vs. State of Rajasthan & 2 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Om. Shankar Shrivastav, Adv. for R-3 Mr. Suman Mandal, Adv. For Mr. Sandeep Singh, Adv. for R- R.P.C.B. Raj. Mr. Pramod Pandey, JDA for R-2 Mr. Sachin K. Verma, Adv for R-2	

18.	Original Application No. 135/2014 (CZ) (M.A. No 662/14) (M.A. No 690/14) (M.A. No 696/14)	Dr. Subhash C. Pandey & 2 Ors. Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Shivendu joshi Adv. Mr. Vijay Choudhary Adv.	
19.	Original Application No. 48/2014	Pradeep Kumar Pandey &5 Ors. Vs. Mandakini Housing Society Through Its President &4 Ors.	Mr. Pradeep Kumar Pandey Mr. Sachin K. Verma, Adv. for R-5 Mr. Ayush Dev Bajpia, Adv. for R-2	
<b>FOR HEARING TIME: 14.30 hrs. to 16.00 hrs.</b>				
20.	Original Application No. 139/2013	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R-2,5,16,24, 38,41 Ms. Parul Bhadoria Adv.for R-18,20 Mr. Purushaindra Kaura Adv. Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. for R-39 Mr. Ajay Misrha, Adv. for R-40,42,43,45 Mr. Suman Mandal, Adv. for R-4 Mr. J.P. Guha, CMO,for R-47 Mr. vivek choudhary Mr. Om Shankar Shrivastav, Adv. Mr. Anshuman Singh Adv.	
21.	Original Application No. 33/2014	Maa Narmada Pradushan Niyantak Evam Vikas Samiti &2 Ors. Vs. State of M.P.& 5 Ors.	Mr. Aniruddh Hingwasia Adv.  Mr. Anshuman Singh for R-4&5	
22.	Original Application No. 30/2014	Shailendra Singh Bisen & Anr. Vs. State of M.P.&9 Ors.		

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